

ORISSA ACT 2 OF 2002  
THE ORISSA APPROPRIATION ACT, 2002

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ORISSA ACT 2 OF 2002

\*THE ORISSA APPROPRIATION ACT, 2002

[ Received the assent of the Governor on the 8th March 2002, first published in an extraordinary issue of the Orissa Gazette, dated the 11th March 2002 (No. 369) ]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICES OF THE FINANCIAL YEAR, 2001-2002

BE it enacted by the Legislature of the State of Orissa in the Fifty-third Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Orissa Appropriation Act, 2002

Issue of Rs. 4599,47,93,000 out of the Consolidated Fund of the State of Orissa for the financial year 2001-2002.

2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of four thousand five hundred ninety-nine crores, forty-seven lakhs and ninety-three thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2001-2002 in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

\*For the Bill, see Orissa Gazette, Extraordinary, dated the 6th March, 2002 (No. 333).

## THE SCHEDULE

(See sections 2 and 3)

1 No. of Vote	2 Services and purposes	3 Sums not exceeding		Total
		Voted by the Assembly	Charged on the Consolidated Fund	
		Rs.	Rs.	Rs.
1.	Expenditure relating to the Home Department.	Revenue 6,23,35,000	—	6,23,35,000
2.	Expenditure relating to the General Administration Department.	Revenue 30,01,000	..	30,01,000
3.	Expenditure relating to the Revenue Department.	Revenue 18,45,31,000	..	18,45,31,000
4.	Expenditure relating to the Law Department.	Revenue 13,79,000	—	13,79,000
5.	Expenditure relating to the Finance Department.	Revenue 56,48,000 Capital 1,000,000	— ..	56,48,000 1,000,000
6.	Expenditure relating to the Commerce Department.	Revenue 34,37,000 Capital 3,28,85,000	.. ..	34,37,000 3,28,85,000
7.	Expenditure relating to the Works Department.	Revenue 1,12,51,000 Capital 19,05,26,000	.. 9,19,000	1,12,51,000 19,14,45,000
8.	Expenditure relating to the Orissa Legislative Assembly.	Revenue ..	3,75,000	3,75,000
9.	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue 2,60,84,000	..	2,60,84,000
10.	Expenditure relating to the School and Mass Education Department.	Revenue 80,00,00,000	..	80,00,00,000
11.	Expenditure relating to the Scheduled Tribes and Scheduled Castes Development Department and Minorities and Backward Classes Development Department.	Revenue 30,62,25,000 Capital 9,72,000	.. ..	30,62,25,000 9,72,000
12.	Expenditure relating to the Health and Family Welfare Department.	Revenue 16,88,20,000 Capital 50,00,000	.. ..	16,88,20,000 50,00,000

1	2	3		4
No. of Vote	Services and purposes	Sums not exceeding		Total
		Voted by the Assembly	Charged on the Consolidated Fund	
		Rs.	Rs.	Rs.
	13. Expenditure relating to the Housing and Urban Development Department.	Revenue 1,36,19,000 Capital 8,56,95,000	1,97,000 ..	1,38,16,000 8,56,95,000
Rs. 6,23,35,000	14. Expenditure relating to the Labour and Employment Department.	Revenue 14,60,000	..	14,60,000
30,01,000	15. Expenditure relating to the Sports and Youth Services Department.	Revenue 50,000	..	50,000
18,45,31,000	16. Expenditure relating to the Planning and Co-ordination Department.	Revenue 2,73,91,000	..	2,73,91,000
13,79,000	17. Expenditure relating to the Panchayati Raj Department.	Revenue 125,60,76,000 Capital 1,78,42,000	..	125,60,76,000 1,78,42,000
56,48,000 1,000,000	18. Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue 40,000	..	40,000
34,37,000 3,28,85,000	19. Expenditure relating to the Industries Department.	Revenue 1,02,02,000 Capital 2,50,000	.. ..	1,02,02,000 2,50,000
1,12,51,000 19,14,45,000	20. Expenditure relating to the Water Resources Department.	Revenue 13,51,37,000 Capital 1,26,45,90,000	.. 1,45,35,000	13,51,37,000 1,27,91,25,000
3,75,000	21. Expenditure relating to the Transport Department.	Revenue 81,61,000	..	81,61,000
2,60,84,000	22. Expenditure relating to the Forest and Environment Department.	Revenue 5,15,31,000 Capital 1,92,86,000	.. ..	5,15,31,000 1,92,86,000
80,00,00,000	23. Expenditure relating to the Agriculture Department.	Revenue 19,49,30,000	..	19,49,30,000
30,62,25,000 9,72,000	24. Expenditure relating to the Steel and Mines Department.	Revenue 92,04,000 Capital 26,17,000	.. ..	92,04,000 26,17,000
16,88,20,000 50,00,000	25. Expenditure relating to the Information and Public Relations Department.	Revenue 18,32,000	..	18,32,000
	26. Expenditure relating to the Excise Department.	Revenue 1,12,60,000	..	1,12,60,000
	27. Expenditure relating to the Science and Technology Department.	Revenue 8,50,000	..	8,50,000
	28. Expenditure relating to the Rural Development Department.	Revenue 7,65,43,000 Capital 14,06,65,000	.. ..	7,65,43,000 14,06,65,000

1 No. of Vote	2 Service and purposes	3 Sums not exceeding		Total
		Voted by the Assembly	Charged on the Consolida- ted Fund	
		Rs.	Rs.	Rs.
29.	Expenditure relating to the Parliamentary Affairs Department.	Revenue ..	4,40,000	4,40,000
30.	Expenditure relating to the Energy Department.	Revenue 13,59,94,000 Capital 6,48,000	7,82,000 ..	13,67,76,648
31.	Expenditure relating to the Textile & Handloom Department.	Revenue 1,02,92,000 Capital 1,31,12,000	.. ..	1,02,92,000 1,31,12,000
32.	Expenditure relating to the Tourism and Culture Department.	Revenue 50,57,000 Capital 2,39,02,000	.. ..	50,57,000 2,39,02,000
33.	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue 3,32,68,000	..	3,32,68,000
34.	Expenditure relating to the Co-operation Department.	Revenue 4,05,000 Capital 14,90,91,000	.. ..	4,05,000 14,90,91,000
35.	Expenditure relating to the Public Enterprises Department.	Revenue 1,25,000	..	1,25,000
36.	Expenditure relating to the Women and Child Development Department.	Revenue 24,47,08,000	..	24,47,08,000
37.	Expenditure relating to the Information and Technology Department.	Revenue 1,00,000 Capital 7,80,000	.. ..	1,00,000 7,80,000
38.	Expenditure relating to the Higher Education Department.	Revenue 23,02,21,000	..	23,02,21,000
39.	Expenditure relating to the Internal Debt of the State Government.	Capital ..	4000,00,00,000	4000,00,00,000
	Total ..	{ Revenue Account .. 403,09,03,000 { Capital Account .. 194,70,82,000	13,54,000 4001,54,54,000	403,22,57,000 4196,25,36,000
	GRAND TOTAL ..	597,79,85,000	4001,68,08,000	459,47,93,000